

**CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH, CUTTACK,**

ORDER SHEET

COURT NO. : 1

17/12/2018

O.A./260/340/2012

BISWANATH BEHERA
-V/S-
M/O RAILWAYS

ITEM NO:36

FOR APPLICANTS(S) Adv. : Mr. R. B. Mohapatra

FOR RESPONDENTS(S) Adv.: Mr. S.K. Ojha

Notes of The Registry	Order of The Tribunal
	<p>Ld. Counsel for the respondents submitted that this O.A. was filed by the applicant against the disciplinary proceeding which has been concluded in the meantime and the applicant has been removed from service. Therefore, the O.A. rendered infructuous. Ld. Counsel for the applicant agrees to the submissions.</p> <p>In view of the above, the O.A is disposed of as infructuous with liberty to the applicant to raise his grievance as per law if he requires.</p> <p>(SWARUP KUMAR MISHRA) MEMBER (J)</p> <p>(GOKUL CHANDRA PATI) MEMBER (A)</p> <p>kb</p>